

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 345/(MAH)/2017


CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2017

NAME OF THE PARTIES: M/s. Reliance Web Spiders.com Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Counsel Sidharth Samantary a/w Nirali Chopra i/p Jurnarkar & Associates	Petitioner Company	

COMMON ORDER

TCSP No. 342/230-232/NCLT/MB/MAH/2017
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Petition allowed, vide separate Orders.

sd/-
B. S.V. PRAKASH KUMAR
Member (Judicial)